

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. 203
TO BE ANSWERED ON 07.08.2025

Title deeds under FRA

203*. SHRI SAKET GOKHALE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

The total number of claims for title deeds filed under the Forest Rights Act (FRA), i.e. the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, along with the total number of claims approved between the period July 2022 till date, State-wise?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

The statement is laid on the table of the House.

Statement refer to in reply to Rajya Sabha Starred Question No. 203 due for reply on 07/08/2025 regarding ‘Title deeds under FRA’ by Shri Saket Gokhale

As per the provisions of ‘The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006’ and Rules made thereunder, the State Governments and Union Territory (UT) Administrations are responsible for implementation of various provisions of the Act and are being implemented in 20 States and 1 UT. The Ministry of Tribal Affairs being the nodal Ministry monitors the Monthly Progress Reports submitted by States/UTs.

Filing of claims and title distribution after approval of claims is a continuous process and the progress is cumulatively maintained by the Ministry of Tribal Affairs, based on the Monthly Progress Reports received from the States / UTs. As reported by States/UTs, as on 31.05.2025, a total of 51,23,104 claims have been filed at Gram Sabha Level for title deeds out of which a total of 25,11,375 titles have been distributed. The State/UT wise details are at **Annexure**.

Further, the Monthly Progress Reports with state wise details of number of claims filed at Gram Sabha Level under the Act and the total numbers of titles distributed are available on the Ministry of Tribal Affairs’s website (<https://tribal.nic.in/FRA.aspx>).

Annexure**Annexure referred to in reply to Rajya Sabha Starred Question No. 203 due for answer on 07.08.2025 regarding 'Title deeds under FRA'**

The States/UTs wise details of No. of Claims received and No. of Titles Distributed under FRA, as on 31.05.2025 are as under:

S. No.	States	No. of Claims received	No. of Titles distributed
1	Andhra Pradesh	2,88,392	2,28,473
2	Assam	1,55,011	58,802
3	Bihar	4,696	191
4	Chhattisgarh	9,47,479	5,34,068
5	Goa	10,136	871
6	Gujarat	1,90,242	1,03,524
7	Himachal Pradesh	5,566	808
8	Jharkhand	1,10,756	61,970
9	Karnataka	2,94,489	16,326
10	Kerala	45,469	29,704
11	Madhya Pradesh	6,27,513	2,94,877
12	Maharashtra	4,09,156	2,08,335
13	Odisha	7,36,172	4,70,899
14	Rajasthan	1,18,375	51,766
15	Tamil Nadu	34,667	16,508
16	Telangana	6,55,249	2,31,456
17	Tripura	2,00,721	1,28,032
18	Uttar Pradesh	94,166	23,430
19	Uttarakhand	6,678	185
20	West Bengal	1,42,081	45,130
21	Jammu & Kashmir	46,090	6,020
TOTAL		51,23,104	25,11,375
